

ITEM NO.13

COURT NO.4

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 28668/2025

[Arising out of impugned final judgment and order dated 21-11-2024 in DBCWP No. 17597/2024 passed by the High Court of Judicature for Rajasthan at Jaipur]

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

BHASKAR SHARMA & ANR.

Respondent(s)

(IA No. 220322/2025 - CONDONATION OF DELAY IN FILING IA No.220325/2025 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS IA No. 220319/2025 - EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 28665/2025 (XV)

(IA No. 221701/2025 - CONDONATION OF DELAY IN FILING IA No.221699/2025 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS IA No. 221700/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 10010/2025 (XV)

(FOR ADMISSION and I.R. IA No. 212708/2025 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS IA No. 221512/2025 - EXEMPTION FROM FILING O.T.)

Date : 15-09-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
 HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Mr. Shiv Mangal Sharma, A.A.G.
 Mr. Amogh Bansal, Adv.
 Ms. Nidhi Jaswal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Application for exemption from filing Official Translation

is allowed.

3. Issue notice.

4. Tag with SLP (C) No. 9563 of 2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR